

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

[Date]

29/11/2019

To

The Liquidator, **Mv. SRIDHAR VENKATRAYA SUNDARARAJA,**

[Name of the Liquidator] **Regus, 1st floor, Phoenix Tech Tower,**

[Address as set out in the public announcement] **Plot no. 14/46, Sy. no. 1 (part) IDA-Uppal**

From **Village and Mandal, Uppal Notified Industrial Area**

[Name and address of the operational creditor] **Service Society, Hyderabad, T.S. 500039.**  
**MMTC LIMITED, RD HYDERABAD**

**Subject:** Submission of proof of claim in respect of the liquidation of [name of corporate debtor] **PIN- 500003.** under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

[Name of the operational creditor] hereby submits this proof of claim in respect of the liquidation of [name of corporate debtor]. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	<b>MMTC LIMITED, SECUNDERABAD</b>
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	<b>NO. 9-1-76 to 77/1/B, 3rd floor, S.D. Road, Secunderabad 500003, T.S.</b>
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	<b>(X)</b> PRINCIPAL : INTEREST : TOTAL CLAIM <b>RS. : 173-00 Crores + Interest.</b>
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	<b>As detailed in Column NO. 11</b>
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	<b>1) COS. NO. 19/2016 2) Arb. Appl. no. 5/2013 3) 20 N.I. Act cases, are pending</b>
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	<b>During the period 2011-2012</b>

**(X)** Total claim including Principal & Interest separately mentioned in the statement at page No. 52 enclosed **M Anand**



7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	No Amount can be set off against the claim. No mutual debts.
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	- NIL -
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES / NO
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	- NIL -
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	HDFC BANK Current Account NO. 00210310000190 IFSC: HDFC0000021 Lakdikapool, Hyd.
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Statutory Audit Report dt. 27/5/13 (i) MOU dt. 05-10-2012 (ii) (iii) 20 Cheques (15 cheques for Rs. 10-00 Crores, 4 cheques for Rs. 5-00 Crores and 1 cheque for Rs. 3-00 Crores.

Signature of operational creditor or person authorised to act on his behalf  
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS **MMTC LIMITED**, Rep. by its duly authorised Representative **Mr. M. Amanulla**.

Position with or in relation to creditor **Dy. General Manager, MMTC Ltd, Secbad.**

Address of person signing **No. 9-1-76 to 77/1/B, 3rd floor, S.D. Road, Secunderabad-500003, T.S.**

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

NOTE:- Respected Sir, Email in respect of public Announcement received on 28-11-2019 at 6.10 PM i.e. after office hours. The E-mail could be seen only 10.30 AM on 29/11/19. Accordingly necessary Action has been taken immediately.



*M. Amanulla*

Enclosures in 1 to 48 pages.

STATEMENT SHOWING THE AMOUNT RECEIVABLE FROM M/S MBS IMPEX PVT LTD AS ON 30.11.2019		
S. NO	PARTICULARS	MBS IMPEX PVT LTD
	2012-13 LEDGER BAL	480,349,921.34
	2013-14	
	(A)2013-14 LEDGER BALANCE	480,349,921.34
	INTEREST RATE P.A @ SIMPLE INTEREST	13.25%
1	INTEREST FOR 18 MONTHS FROM 12-13 % 13-14 UPTO SEP 13 CIVIL SUIT FILED CLAIM( AS ON 30.09.2013)	95,469,546.87
2	INTEREST FOR 6 MONTHS FROM OCT 13 TO MAR 14	31,823,182.29
3	INTEREST FROM APRIL 2014 TO MARCH 2019( FOR 5 YEARS)	318,231,822.89
4	INTEREST FROM APRIL 2019 TO NOV 2019( FOR 8 MONTHS)	42,430,909.72
1+2+3+4	TOTAL INTEREST(B)	487,955,461.76
1	<b>TOTAL RECEIVABLE(A+B) AS ON 30.11.2019</b>	<b>968,305,383.10</b>
	MBS IMPEX 20 CHEQUES ISSUED IN FAVOUR OF MPMC LTD	
2	TOWARDS THE LIABILITY OF MBS IMPEX AS WELL AS MBS JEWELLERS	1,730,000,000.00
3	ADD: INTEREST ACCRUED ON NON REALISATION OF CHEQUES PAYMENTS	1,524,171,095.89
1+2+3	<b>TOTAL</b>	<b>4,222,476,478.99</b>



*J. S. S. S. S.*  
  
*Aij Kumar*

**MMTC LTD:CORPORATE OFFICE  
NEW DELHI**

No.MMTC/BKG/16/CO/100/14-15

Date:16.10.2014

To,

Head of ROs/Head of Finance of ROs/Associate Finance at CO  
Profit Centre Heads & Head of Associate Finance at CO

Sub:- Interest Rate on Secured Advances

In continuation of earlier instructions dated 2<sup>nd</sup> September,2011 on rate of interest to be charged on various advances/credits, the competent authority has approved the following revised rate of interest to be applicable with effect from 25.09.2014.

<u>Period</u>	<u>Rate of interest</u>
1. For Export fully secured (upto 90 days)	11.20%pa(with monthly rest)
2. For secured credit sales/ Advances other than suppliers' Credit upto 90 days	12.25%pa with monthly rest
3. For credit sales linked to suppliers' Credit(other than interest free Suppliers' credit)	2% over the rates fixed for suppliers' credit
4. Beyond 90 days and upto 180 days (with specific approval Of Dir(incharge) and Director(F) On case to case basis.	a) 1% over and above the rates specified in (1) above b) 2.50% over and above the Rates specified in(2) above.

No credit be extended beyond 180 days. Specific approval of FMCOD to be taken for passing the suppliers' interest free credit to the associates.

  
( C M Jena )  
DGM(Banking)

Copy to :

1. ES to CMD
2. PS to all Director
3. GM(Systems) with a request to hoist on MMTC intranet.